

22-7-2003

Mr. Y.K. Sharma Counsel for the applicant
Mr. Vinit Mathur Counsel for the respondent
Heard.

Learned counsel for
the applicant says that his
client wants to withdraw this
OA.

Consequently, the OA
is dismissed as withdrawn.

(Signature)

(R.K. Upadhyaya)
Member (A)

ATTORNEY
GENERAL

(Signature)

(A.L. Gupta)
Vice chairman

Part II and III destroyed
in my presence on 24.3.09
under the supervision of
section officer (1) as per
order dated 13/12/07

Section officer (Record)

21/07/09
25/7

Copy of order sent
to Applicant
under 214
13/8/03